

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 42678/2019

(Arising out of impugned final judgment and order dated 02-09-2019 in CRLA No. 7669/2009 02-09-2019 in CRLA No. 6198/2009 passed by the High Court of Judicature at Allahabad)

DHRUV PARASHAR

Petitioner(s)

VERSUS

STATE OF U.P. & ANR. ETC.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.187932/2019-EXEMPTION FROM FILING O.T. and IA No.187931/2019-PERMISSION TO FILE PETITION (SLP/TP/WP)

Date : 17-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Vinod Prasad, Adv.
Mr. Devvrat, AOR
Mr. Abhijit Banerjee, Adv.
Ms. Swati Setia, Adv.
Mr. Aditya Kr. Dubey, Adv.
Mr. Subhas Ray, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition(s) is granted.

Issue notice.

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER